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F.No.32012/6/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 23rd October, 2017.

NOTIFICATION

The President is pleased to accept the notice for voluntary retirement of Smt. Prafulla Prakash, Chief Accounts Officer, in Bengaluru West Commissionrate, Bengaluru under Rule 48 of CCS (Pension) Rules, 1972 with effect from 23rd October, 2017.

(Nagendra Kumar)
Under Secretary to the Government of India
Tel. No. 23095584

(F. No.32012/6/2017-Ad.II A dated 23rd October, 2017).

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Principal Chief Commissioner of Central Tax, Bangalore Zone, P B No 5400, C.R. Building, Queen Road, Bangalore- 560001
3. PS to Chairman, CBEC/All Members (CBEC)/IS(Admin-EC)/DS(Ad.II)/ Dir(Ad.IIA&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.